

(ड) यह जानकारी केवल वही प्रावि-
कारी दे सकते हैं, जिन्होंने निर्माण कार्य
दिये थे।

†[THE MINISTER OF WORKS AND
HOUSING (SHRI MEHR CHAND
KHANNA): (a) to (d) Two statements
giving information about the works
(i) which have been completed; and
(ii) which are still incomplete, are laid
on the Table of the Sabha. [See Ap-
pendix XLVII, Annexure No. 23.]

(e) This information can be supplied
only by the authorities who awarded
the works.]

RE-EMPLOYMENT OF DOCTORS

175. SHRI M. P. BHARGAVA: Will
the Minister of HEALTH be pleased
to state:

(a) the policy followed in the
matter of re-employing superannuat-
ed doctors;

(b) the number of such doctors
re-employed by her Ministry during
the last five years;

(c) the academic and medical qua-
lifications of such re-employed doc-
tors and the reasons for their re-
employment; and

(d) whether it is proposed to re-
employ any more doctors under her
Ministry during the current year and
if so, the qualifications of the doc-
tors proposed to be re-employed and
the reasons therefor?

THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH (DR. D. S.
RAJU): (a) This is in accordance
with the general instructions issued
by the Ministry of Home Affairs from
time to time. No officer will be re-
tained in service beyond the date
of compulsory retirement or offered
re-employment after that date except
when that is clearly in the public in-
terest and where it is evident that

other officers in service are either
not ripe enough to take up the
appointment or that the retiring
officer is of such outstanding merit
that Government consider it desirable
to retain him in service further. Re-
employment is offered in consultation
with the Union Public Service Com-
mission except for short appointments
required for a year or less.

(b) Fifteen.

(c) A statement is attached. [See
Appendix XLVII, Annexure No. 24.]

(d) As and when the need arises,
the question of re-employing suitable
superannuated doctors will be con-
sidered. There is a considerable short-
age of doctors required for senior posts
involving special programmes and
projects. There is no regular pro-
gramme for re-employing retired
doctors.

BARIUM CHEMICALS LTD.

176. SHRI P. K. KUMARAN: Will
the Minister of INDUSTRY be pleas-
ed to state whether the Barium
Chemicals Company has been com-
missioned; if not what are the reasons
thereof?

THE MINISTER OF INDUSTRY
(SHRI N. KANUNGO): It is under-
stood that necessary check up of the
various units of the Barium Chemical
Plant is already in progress. Regular
production is expected to commence
in about two months' time.

POLIO CASES IN INDIA

177. SHRI I. K. GUJRAL: Will the
Minister of HEALTH be pleased to
state:

(a) the total number of polio cases
reported in India during last year
and those in Delhi;

(b) whether in view of the fact that
oral polio vaccine is available, Gov-
ernment have taken steps to import
this in enough quantity to immunise

†[] English translation.

the entire child population of this country against this crippling disease; and

(c) whether Government have any scheme for giving assistance to underprivileged children who fall a victim to this disease and if so, the total amount spent during last year?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU): (a) During last year there were 1696 cases of polio in India and 120 cases in Delhi.

(b) Arrangements are being made to procure 5,00,000 doses of polio vaccine from the U.S.S.R.

Steps have been taken for the manufacture of oral polio vaccine at the Pasteur Institute, Coonoor and the Haffkine Institute, Bombay to meet the country's requirements. The manufacture of the oral polio vaccine at the Pasteur Institute, Coonoor is expected to start by the end of this year.

(c) Facilities for the treatment of handicapped persons, including children with poliomyelitis, exist at the All India Institute of Physical Medicine and Rehabilitation, Bombay. An expenditure of approximately Rs. 10,000 per annum is incurred by the Institute on the provision of appliances to indigent patients for correcting disabilities.

APPLICATIONS FOR CEMENT FACTORIES IN MYSORE

178. **SHRI MULKA GOVINDA REDDY:** Will the Minister of INDUSTRY be pleased to state:

(a), whether Government have recently granted any licence for starting cement factories in Mysore; and

(b) if so, the number and the places where these factories are to be located?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a), and (b) No licence has recently been granted for setting

up cement factories in Mysore. Three letters of approval have, however, been granted for establishing cement factories at Nagargali, Wadi and Gokak. Formal licenses will be granted in these cases as and when firms arrangements for plant and machinery are made by the parties.

†STAFF CARS IN MINISTRIES

69. **SHRI P. S. PATIL:** Will the Minister of FINANCE be pleased to state:

(a) the number of staff cars in each Ministry of the Government of India;

(b), the number of staff car drivers employed in each Ministry of the Government of India;

(c) the quantity of petrol consumed by each staff car in a month, and cost thereof; and

(d) the amount of pay and allowances and overtime allowance paid by each Ministry every month to staff car drivers?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) to (d) The requisite information is being collected and will be laid on the Table of the House when available.

‡THE DELHI CO-OPERATIVE ENGINEERING AND OIL MANUFACTURING INDUSTRIAL SOCIETY

197. **SHRI P. L. KUREEL URF TALIB:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Delhi Co-operative Engineering and Oil Manufacturing Industrial Society Limited, Delhi, has stopped functioning and it owes a huge amount to Government;

†Transferred from the 30th April, 1964.

‡Transferred from the 7th May, 1964.